



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04th July, 2022

NOTICE

Please take notice that all the matters listed in Court – II and Court-IV will be taken up after pronouncement of Judgment i.e Comp. App. (AT) (Ins) No. 423 of 2021 listed in Supplementary Cause list as item no.1 in the Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar